

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.3258**  
TO BE ANSWERED ON 31.03.2022

**DATABASE OF INDIAN STUDENTS**

3258. SHRI K. SOMAPRASAD:

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

- (a) whether Union Government and Indian embassies are keeping any details and numbers of students leaving India for educational purpose;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government will take necessary steps to prepare a data of such students, if so, the details thereof;
- (d) whether Government agree with preparation of a data base so as to meet challenges during a war or any calamities or for an emergency evacuation, if so, the action plan, if any, the details thereof; and
- (e) the details and number of students returned to India from Ukraine, so far?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[SHRI V. MURALEEDHARAN]

(a) to (d) The Government of India has the details of the number of students leaving India for educational purpose. Such data is maintained by Bureau of Immigration (BoI) based on students exiting India. The total number of students who left India for studies abroad, since 2019 is as follows:

Sl No.	Year	Number of students
1.	2022 (till 20.03.2022)	1,33,135
2.	2021	4,44,553
3.	2020	2,59,655
4.	2019	5,86,337

The Student Module of the MADAD portal, launched on 15 July 2016 enables Indian students studying abroad or aspiring to study abroad to register voluntarily and provide information on their course, institutions, contact details, emergency contact, etc. Ministry through its Missions/Posts abroad have been regularly interacting with Indian students studying abroad to register their details on the student module and also encouraging Indian student organizations and Indian community associations for the same including through social media platforms.

(e) Around 22,500 Indians, including students, have returned to India due to Ukraine crisis.

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